

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.122

C.P.(CAA)/73(AHM)2022 in C.A.(CAA)/45(AHM)2022 with
ITEM No. 123 IA/4(AHM)2023

Proceedings under Section 230-232

IN THE MATTER OF:

M Pratapray Prints Pvt Ltd
M Pratapray Fashions Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Petitioner :Mr. Pavan S Godiawala, Advocate
For the RD :Mr. B Rama Ambedkar, Assistant Director

ORDER

Matter stands adjourned to 27.03.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)